

(19)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.525/90

Date of order: 17.2.1992.

BETWEEN:

V.Dhavalesh .. Applicant.

A N D

The Union of India rep. by:

1. The Secretary to the Government,
Department of Posts, New Delhi.
2. The Chief Post Master General,
Hyderabad.
3. The Post Master General,
Andhra Pradesh Southern Region,
Kurnool - 518 005.
4. The Superintendent of Post
Offices, Kurnool - 518 001. .. Respondents.

Counsel for the Applicant .. Mr.K.S.R.Anjaneyulu

Counsel for the Respondents .. Mr.NV.Ramana, *Addl Case.*

CORAM:

Hon'ble Shri T.Chandrasekhara Reddy, Member (Jud1.)

This is an application filed by the applicant under Section 19 of the Administrative Tribunals Act to appoint him on Compassionate Grounds as Postal Assistant and to pass such other order as may deem fit and proper in the circumstances of the case. The facts giving rise to this OA ~~as~~ follows.

2. Govt Sri V.Chengaiah ~~who~~ was working as LSG Postal Assistant. He died on 19.1.1988 at the age of 43 years. After the death of the Chengaiah his wife also seems to have died. The family of the said Chengaiah was left with a

contd....2

T. C. R.

u/gv

daughter and two sons. As the family was in distress and indigent circumstances, as there was no earning member, the applicant herein submitted a representation on 14.2.1989 for appointment on compassionate ground. As there was no response from the competent authority, the applicant has approached this Tribunal for the relief as already indicated above.

3. Reply is filed by the respondents stating that in the Kurnool Postal Region the anticipated vacancies in the Cadre of Postal Assistant, Sorting Assistant upto 31.12.1990 are fourteen for compassionate appointments and the name of the applicant is also included out of these 14 posts likely to fall vacant.

4. Today we have heard Mr. K.S.R. Anjaneyulu, Advocate for the applicant and Mr. V. Rajeswara Rao, for Mr. N.V. Ramana, Advocate for the respondents. During the course of hearing of this OA we were informed that the applicant is already considered and appointed as Postal Assistant in Kurnool Division. In view of this position the application becomes infructuous and is dismissed as infructuous. Under these circumstances ~~of the case~~ we direct the parties ^{to} ~~should~~ bear their own costs.

T. Chandrasekhara Reddy
(T. CHANDRASEKHARA REDDY)
Member (Judl.)

Dated: 17th February, 1992.

(Dictated in the Open Court)

Repubh. Registered

To

1. The Secretary to the Govt.,
Union of India, Dept. of Posts, New Delhi.
2. sd. The Chief Post Master General, Hyderabad.
3. The Post Master General, A.P. Southern Region, Kurnool- 5.
4. The Superintendent of Post Office, Kurnool - 1.
5. One copy to Mr. K.S.R. Anjaneyulu, Advocate, CAT.Hyd.
6. One copy to Mr. N.V. Ramana, Addl. CGSC. CAT.Hyd.
7. One spare copy.

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TYPED BY

COMPARED BY

SHECHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

V.C.

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER(JUDL)

DATED: 17 - 2-1992 ✓

ORDER/JUDGMENT:

R.A/C.A/ M.A.N.

in

O.A.N. 525/90 ✓

T.A.No.

(W.P.No.)

Admitted and interim directions
issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/ Rejected

No order as to costs.

